

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 238 of 2014

Dated : 13th August, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Chhattisgarh State Power Generation Co. Ltd. Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory Commission Respondent(s)**

Counsel for the Appellant (s) : Ms. Superna Srivastava

Counsel for the Respondent (s) : Ms. Swapana Seshadri for R-1

ORDER

Pleadings are said to be complete.

Appellant may file its written submissions within two weeks' from today after serving copy thereof to the other sides. Respondent- State Commission has already filed its written submissions.

Be listed for hearing on **10th September, 2015.**

**(T. Munikrishnaiah)
Technical Member
hj/rkt**

**(Justice Surendra Kumar)
Judicial Member**